

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
EXECUTION APPLICATION NO. 74/2025
IN
ORIGINAL APPLICATION NO. 1306/2024**

IN THE MATTER OF:

Ramesh Chand

... Applicant

Vs

Central Ground Water Authority of India & Ors.

... Respondents

I N D E X

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FILED BY:

NEW DELHI
DATED: 28.01.2026


(JYOTI MENDIRATTA)
Advocate for the GNCT of Delhi
Ph: 9811136141
jmalawoffices@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
EXECUTION APPLICATION NO. 74/2025
IN
ORIGINAL APPLICATION NO. 1306/2024

IN THE MATTER OF:

Ramesh Chand

... Applicant

Vs

Central Ground Water Authority of India & Ors.

... Respondents

**STATUS REPORT ON BEHALF OF RESPONDENT NO. 5- DISTRICT
MAGISTRATE (EAST), GOVT. OF NCT OF DELHI AND
RESPONDENT NO. 6- SDM, MAYUR VIHAR**

MOST RESPECTFULLY SHOWETH:-

1. That in this Execution Application, this Hon'ble Tribunal is seeking compliance of the order dated 20.11.2024 passed in OA No.1306/2024 in which the applicant had raised grievance about the installation/operation of borewells (submersible) on a public road by residents of C-II/45B, C-II/45E and C-II/110A, Block C-II, New Ashok Nagar, Delhi-110096.
2. That this Hon'ble Tribunal vide order dated 04.11.2025 had issued notice to the all respondents including the Answering Respondents, DM, East & SDM, Mayur Vihar being Respondent No. 5 & 6 respectively.
3. That upon receiving of the notice of this Hon'ble Tribunal on 13.11.2025, the office of SDM, Mayur Vihar on 14.11.2025 addressed a letter to the Delhi Jal Board (DJB) informing them about the subject matter and seeking status report with respect to the illegal borewells at C-II/45B, C-II/45E and C-II/110A, Block C-II, New Ashok Nagar, Delhi-110096.



Copy of the said letter dated 14.11.2025 is annexed hereto as **Annexure-A**.

4. That letters dated 21.11.2025 were received from DJB, in response to the aforesaid letter dated 14.11.2025, informing that site inspection had been conducted and illegal submersible pump were found at the said sites. The answering respondents were requested to take the necessary action for sealing of the said illegal borewells. Copies of the said letters dated 21.11.2025 are annexed hereto as **Annexure-B(Colly)**.
5. That on 02.12.2025, the SDM, Mayur Vihar requested DJB to depute their staff for a joint inspection, so that necessary action could be taken. Copy of the letter dated 02.12.2025 is annexed hereto as **Annexure-C**.
6. That on 12.12.2025, a communication was received from DJB scheduling the Joint Inspection for 14.12.2025 at 11.00 AM. However, inasmuch as the complainant was not present at the time of Joint Inspection, therefore, vide letter 15.12.2025, the SDM, Mayur Vihar requested DJB to hold another Joint Inspection. Copies of the letters dated 12.12.2025 & 15.12.2025 are annexed hereto as **Annexure-D & Annexure-E** respectively.
7. Thereafter, DJB vide letter dated 20.12.2025 informed that the Joint Inspection shall be conducted on 26.12.2025 at 11.00 AM. Copy of the letter dated 20.12.2025 is annexed hereto as **Annexure-F**.
8. Accordingly, on 26.12.2025 the Joint Inspection was conducted and the illegal borewells found at the sites were sealed. Copies of the Joint Inspection Report and Sealing orders dated 26.12.2025 are annexed hereto as **Annexure-G (Colly)**.



9. The present reply is being filed for the kind consideration of this Hon'ble Tribunal and may kindly be taken on record.

This issues with prior approval of District Magistrate East.

DATE: 28.01.2026

THROUGH

NEW DELHI
DATED: 28.01.2026


Sub Divisional Magistrate
Patparganj, District East

YASH PAL
SDM (Patparganj)
O/o District Magistrate (East)
Govt. of NCT of Delhi
L.M. Bundh, Shastri Nagar, Delhi-31


(JYOTI MENDIRATTA)
Advocate for the GNCT of Delhi
Ph: 9811136141
jmalawoffices@gmail.com



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Annexure-A

75 4

GOVERNMENT OF NCT DELHI
OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (MAYUR VIHAR),
L.M. BUNDH MARG, SHASTRI NAGAR, DELHI-110031

F.SDM/MV/088785457/2025/14171-73

Dated: 14/11/25

To,

Executive Engineer, DJB
M-16, Mayur Pocket-E,
MayurVihar Phase-II,
Delhi-110091

Sub: Matter of the Hon'ble NGT in Ramesh Chand Vs. Central Ground Water Authority of India & Ors in O.A No. 1306/2024.

Sir,

Please find enclosed herewith a copy of order dated 04.11.2025 in the matter of Ramesh Chand Vs. Central Ground Water Authority of India & Ors vide which it was directed by Hon'ble Court to file an affidavit in respect of action taken on illegal borewells at C-II/45B, C-II/45E and C-II/110a, Block-11, New Ashok Nagar, Delhi.

In view of the above, you are requested to provide the status report against the illegal borewells at C-II/45B, C-II/45E and C-II/110a, Block-11, New Ashok Nagar, Delhi.



(SANJAY KUMAR AMBASTA)
S.D. M (MAYUR VIHAR)

F.SDM/MV/088785457/2025/14171-73

Dated: 14/11/25

Copy for information to:-

1. PA to DM (East).
2. PA to ADM (East)

(SANJAY KUMAR AMBASTA)
S.D. M (MAYUR VIHAR)





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EXECUTIVE ENGINEER (C)-1
M-16 POCKET-E MAYUR VIHAR PHASE-II DELHI-91
Email id-eecciviltdjb@gmail.com



715

No. F-14/DJB/EE (C)-1/2025-26/ 6745

Dated: 21-11-2025

To

DM (East)
LM Bandh Shastri Nagar
New Delhi-110031

Annexure-B(Colly)

Subject:- Regarding illegal boring/submersible pump at C-II/45-B New Ashok Nagar, C-II/45-E New Ashok Nagar & C-II/110-A New Ashok Nagar Delhi-110093.

Sir,

In reference of Letter No. SDM/MV/2025/12721-12723 dated 08.10.2025 regarding illegal Bore well, the site was inspected and found that illegal Bore Well is running at mentioned address.

S.No.	Name & Location
1.	C-II/45-B New Ashok Nagar
2.	C-II/45-E New Ashok Nagar
3.	C-II/110-A New Ashok Nagar

The above location has been inspected by the concerned Assistant Engineer and found that illegal submersible pump exists.

Therefore, it is requested to kindly take necessary action for sealing of illegal boring as above and requested to intimate undersigned too.

Sd/-
EXECUTIVE ENGINEER (C)-1

Copy for kind information to :-

1. C.E(East)
2. S.E.(C)-01
3. EE(RWH)
4. SDM (Mayur Vihar)
5. ZE Water Emergency Mandawali
6. AE-55 (Water) to pursue & report
7. Sh. Ramesh Chand (9810489447) C-II/46 New Ashok Nagar Delhi-110093
8. M/F with Head Clerk.

Commissioner (East)
GNCT of Delhi
R & I Branch / 90/566
Diary No.....
Date 20/11/25 SDM (MV)

(MADAN SINGH)
EXECUTIVE ENGINEER (C)-1

W.T. (MV)

	<p align="center">DELHI JAL BOARD: GOVT. OF N.C.T. OF DELHI EXECUTIVE ENGINEER (C)-1 M-16 POCKET-E MAYUR VIHAR PHASE-II DELHI-91 Email id- eecivil1djb@gmail.com</p>	
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No. F-14/DJB/EE (C)-1/2025-26/ **6737**

Dated: **21-11-2025**

To

✓ Sub-Divisional Magistrate (Mayur Vihar)
 L.M. Bundh Marg, Shastri Nagar
 Delhi-110031.

Subject: -Matter of the Hon'ble NGT in Ramesh Chand Vs Central Ground Water Authority of India & Ors. O.A. No. 1306/2024.

REF No. Letter No. F.SDM/MV/088785457/2025/14171-73
dated:- 14.11.2025

In reference of your letter & subject cited above, the status report of the addresses mentioned in letter is as below:-

1. C-II/45-B New Ashok Nagar:- As reported by area Assistant Engineer in the bore well exist.
2. C-II/45-E New Ashok Nagar:- Bore well exist.
3. C-II/110-A New Ashok Nagar:- It seems that bore well exist in this premises.

It is requested to take necessary action for sealing of Bore well.

Enclosed:- Photographs with Latitude & Longitude

Handwritten: ✓ 16/11
 N.T. (MV)


 Deputy Commissioner (East)
 GNCT of Delhi
 R & I Branch | 901596
 Diary No.....
 Date **26/11/25** **SDM (MV)**


 (Madan Singh)
 Executive Engineer (C)-1



Annexure-C

GOVERNMENT OF NCT DELHI
OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (MAYUR VIHAR),
L.M. BUNDH MARG, SHASTRI NAGAR, DELHI-110031

F.SDM/MV/088785457/2025/14436-40

Dated: 02/12/25

To,

Executive Engineer, DJB
M-16, Mayur Pocket-E,
Mayur Vihar Phase-II,
Delhi-110091.

Sub: Matter of the Hon'ble NGT in Ramesh Chand Vs. Central Ground Water Authority of India & Ors in O.A No. 1306/2024.

Reference:- No. F-14/DJB/EE(C)-1/2025-26/6737 dated 21.11.2025

Sir,

This reference to letter received from DJB on the subject cited above along with status report of illegal borewells spotted by DJB at C-II/45B, C-II/45E and C-II/110a, Block-11, New Ashok Nagar, Delhi.

Therefore, it is requested to depute staff of DJB for a joint inspection of the locations, so that necessary action may be taken.



(SANJAY KUMAR AMBASTA)
S.D. M (MAYUR VIHAR)

F.SDM/MV/088785457/2025/14436-40

Dated: 02/12/25

Copy for information to:-

1. PA to DM (East).
2. PA to ADM (East)
3. SHO- PS New Ashok Nagar.
4. Sh. Ramesh Chand, H.No. C2/46,, Block C-02, New Ashok Nagar, Delhi-110096- with the request to take part in the joint inspection along with staff of Delhi Police, DJB and Revenue Department.



(SANJAY KUMAR AMBASTA)
S.D. M (MAYUR VIHAR)

Annexure-D

	<p style="text-align: center;">DELHI JAL BOARD: GOVT. OF N.C.T. OF DELHI EXECUTIVE ENGINEER (C)-1 M-16 POCKET-E MAYUR VIHAR PHASE-II DELHI-91 Email id- eecivilldjb@gmail.com</p>	
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No. F-14/DJB/EE (C)-1/2025-26/1684

Dated: 12-12-2025

To

Sub-Divisional Magistrate (Mayur Vihar)
 L.M. Bundh Marg, Shastri Nagar
 Delhi-110031.

**Subject: -Matter of the Hon'ble NGT in Ramesh Chand Vs. CGWA of India
 and Ors. In O.A. No. 1306/2024.**

REF No. Letter No. F.SDM/MV/088785457/2025/ 14436-40
 dated:- 02.12.2025.

In reference of above letter & subject in the matter of Hon'ble NGT in Ramesh Chand Vs. CGWA of India and Ors. Regarding Joint inspection, may please fix the date of 14.12.2025 at 11.00 AM for Joint inspection in reference of this letter and letter No. SDM/MV/Misc./2024/2519 dated 16.09.2025 be carried out of following locations:-

1. C-II/32-A New Ashok Nagar
2. C-II/32-B New Ashok Nagar
3. C-II/40 New Ashok Nagar
4. C-II/68-C New Ashok Nagar
5. C-II/67 New Ashok Nagar
6. C-II/205 New Ashok Nagar
7. D-106 Masjid Mode New Ashok Nagar
8. D-57 Nala Raod, New Ashok Nagar
9. E-17C, C-1 Block, New Ashok Nagar Near Goshala
10. C-II/45B New Ashok Nagar - Already sealed
11. C-II/45E New Ashok Nagar - Already sealed
12. C-II/110a, Block-11, New Ashok Nagar

Sd/-

Executive Engineer (C)-1

Copy to:-

1. CE (Maint.)-1 DJB for information please.
2. SE(C)-01, DJB for information please.
3. AE (Water)-55 for pursue & report.
4. M/F with O/C

*Date mentioned at
 (1) has to be advised, please*

(Madan Singh)
 Executive Engineer (C)-1

15/12/2025

A.E. (M/S)

*ZE-B. (Quality)
 Date: 15/12/2025
 Dy. Sd/-*



Annexure-E

GOVERNMENT OF NCT DELHI
OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (MAYUR VIHAR),
L.M. BUNDH MARG, SHASTRI NAGAR, DELHI-110031

F.SDM/MV/088785457/2025

Dated: 15.12.2025

To,

Executive Engineer, DJB
M-16, Mayur Pocket-E,
MayurVihar Phase-II,
Delhi-110091

Sub: Matter of the Hon'ble NGT in Ramesh Chand Vs. Govt. of NCT of Delhi & Ors in O.A No. 473/2025.

Reference:- No. F-14/DJB/EE(C)-1/2025-26/7689 dated 12.12.2025

Sir,

This reference to letter received from DJB on the subject cited above with the request to carried out joint inspection at 12 locations, however, same could not be proceed as the plaintiff/ complainant did not join the joint inspection team.

Therefore, it is once requested to depute staff of DJB for a joint inspection of the locations in consultation with 4. Sh. Ramesh Chand, H.No. C2/46,, Block C-02, New Ashok Nagar, Delhi, so that necessary action may be taken.

(SANJAY KUMAR AMBASTA)
S.D. M (MAYUR VIHAR)

F.SDM/MV/088785457/2025

Dated:

Copy for information to:-

1. PA to DM (East).
2. PA to ADM (East)
3. SHO- PS New Ashok Nagar.
4. Sh. Ramesh Chand, H.No. C2/46,, Block C-02, New Ashok Nagar, Delhi-110096- with the request to take part in the joint inspection along with staff of Delhi Police, DJB and Revenue Department.

(SANJAY KUMAR AMBASTA)
S.D. M (MAYUR VIHAR)



GOVERNMENT OF NCT DELHI
OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (MAYUR VIHAR),
L.M. BUNDH MARG, SHASTRI NAGAR, DELHI-110031

F.SDM/MV/088785457/2025 / 14838-40

Dated: 15/12/25

To,

Executive Engineer, DJB
M-16, Mayur Pocket-E,
MayurVihar Phase-II,
Delhi-110091

Sub: Regarding illegal borewells.

- Reference:-1. No. F-14/DJB/EE(C)-1/2025-26/6741 dated 21.11.2025
2. No. F-14/DJB/EE(C)-1/2025-26/4811 dated 09.10.2025
3. No. F-14/DJB/EE(C)-1/2025-26/4090 dated 15.10.2025
4. No. F-14/DJB/EE(C)-1/2025-26/4815 dated 09.10.2025
5. No. F-14/DJB/EE(C)-1/2025-26/6435 dated 17.11.2025
6. No. F-14/DJB/EE(C)-1/2025-26/6431 dated 17.11.2025

Sir,

This reference to letter received from DJB on the subject cited above alongwith status report of illegal borewells spotted by DJB at various locations.

Therefore, it is requested to depute staff of DJB for a joint inspection of the locations, so that necessary action may be taken accordingly.

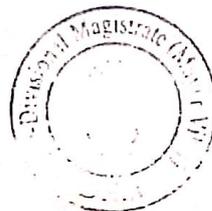
(SANJAY KUMAR AMBASTA)
S.D. M(MAYUR VIHAR)

F.SDM/MV/088785457/2025 / 14838-40

Dated: 15/12/25

Copy for information to:-

1. PA to DM (East).
2. PA to ADM (East)



(SANJAY KUMAR AMBASTA)
S.D. M(MAYUR VIHAR)



DELHI JAL BOARD
EXECUTIVE ENGINEER (C)-1
M-16 POCKET-E MAYUR VIHAR PHASE-II DELHI-91
Email id: eeeivllidjb@gmail.com



93
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No. F-14/DJB/EE (C)-1/2025-26/ 8217 — 8221

Dated: 20-12-2025

To

Sub-Divisional Magistrate (Mayur Vihar)
L.M. Bundh Marg, Shastri Nagar
Delhi-110031.

Annexure-F

Subject: -Regarding illegal bore wells.

REF No. Letter No. F.SDM/MV/088785457/2025/ 14838-40
dated:- 15.12.2025.

The reference to letter received from the office of SDM (Mayur Vihar) on the subject cited above. It is requested to fix the date of Joint Inspection on dated 26/12/2025 at 11.00 AM and meeting point will be Metro Station of New Ashok Nagar. Mr. Bhaskar Pancholi A.E (9650094323) will be available along with his team for inspection please.

Sd/-
Executive Engineer (C)-1

Copy to:-

1. DM (East) for information please.
2. SE(C)-01, for information please.
3. Sh. Bhaskar AE (Water)-55 to report after joint inspection.
4. Sh. Ramesh Chand H.No. C-2/46 Block-C-2 New Ashok Nagar Delhi-110096 to take part in Joint inspection.
5. M/F with O/C


(Madan Singh)
Executive Engineer (C)-1

JE B. (Water)

Annexure-G (Colly)

16/11

Subject: - Matter of the Hon'ble NGT in Ramesh chand Vs. CGWA of India and Ors. In O.A. No. 1306/2024

With reference to your letter No. F14/DJB/EE (C)-1/2025-26/7689 dated 12/12/2025 on the subject cited above, a joint inspection with the D.J.B. Team and Delhi Police was carried out on the following addresses (As mentioned in the letter dated 12-12-2025) and accordingly action was taken on the spot, on the observations of the inspection team, as mentioned below:

S.N.	Address	Whether illegal borewell is found or Not	Action Taken by the Team	Remarks
1.	C-II/32-A NEW ASHOK NAGAR	Yes found	Borewell Sealed	
2.	C-II/32-B NEW ASHOK NAGAR	Yes found	Borewell Sealed	
3.	C-II/40 NEW ASHOK NAGAR	Yes found	Borewell Sealed	
4.	C-II/68-C NEW ASHOK NAGAR	Yes found	Borewell Sealed	
5.	C-II/67 NEW ASHOK NAGAR	Yes found	Borewell Sealed	
6.	C-II/205 NEW ASHOK NAGAR	Yes found	Borewell Sealed	
7.	D-106 MASJID MODE NEW ASHOK NAGAR	Yes found	Borewell Sealed	
8.	D-57 NALA ROAD, NEW ASHOK NAGAR	Yes found	Borewell Sealed	
9.	E-17C, C-1 BLOCK, NEW ASHOK NAGAR NEAR GOSHALA	Yes found	Borewell Sealed	
10.	C-II/45B NEW ASHOK NAGAR	Yes found,	Alerady Borewell Sealed	
11.	C-II/45E NEW ASHOK NAGAR	Yes found	Alredy Borewell Sealed	
12.	C-II/110A, BLOCK-11, NEW ASHOK NAGAR	Address not traceable	N.A.	Address not traceable as 2 No.s addresses are merged. E- Block is separate and C-1 Block is separate

If agreed, we may submit the action taken report of joint inspection team to the Executive Engineer (C) 1, DJB M-16 Pocket-E Mayur Vihar Phase-2 Delhi-110091, in compliance of letter dated 12/12/2025. Accordingly a draft letter to Executive enginner is prepared and placed opposite in the file for approval and signature please.



26/12/25

26/12/2025
26/11

S.D.M. (Patpatganj)

Teh (MV)

26/12/2025

JAY SHYAM
S.D.M. (Patpatganj)

N.T.

Underall new borewell documented at the Post of Group-I, the may be forwarded to the concern

30/12/25

S.D.M. Patpatganj
17/11



GOVERNMENT OF NCT DELHI
OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (MAYUR VIHAR),
L.M. BANDH MARG, SHASTRI NAGAR, DELHI - 110031.

No. F. SDM/MV/2024/

Dated: 16-12-2024

SEALING MEMO

Whereas, illegal extraction of groundwater is a violation of section 5 of Environment (Protection) Act, 1986 read with Ministry of Home Affairs, Govt. of India's Notification S.O 667 (E) bearing F.No. U-1130/1/91-UTL dated 10/09/1992 and as per recent guidelines issued vide Environment Department GNCTD's letter No F.8 (348)EA/09/1443-14451 dated 30/03/2009.

And whereas, illegal extraction of groundwater through borewell is being carried out for commercial/construction purpose at Property No. C-2/45E New Ashok Nagar

The said borewell (Dyeing activity) at Property No. C-2/45E New Ashok Nagar is therefore, hereby sealed with the direction to owner/manager/caretaker to appear before the undersigned 16-12-2024 on 17-12-2024 at 2:00 PM along with Demand Draft/Banker's Cheque of Rs. 10000/- in favour of DDO, East District, Revenue Department as penalty u/s (8/15) 15 of Environment Protection Act, 1986.



(SANJAY KUMAR AMBASTA)
SDM (MAYUR VIHAR)
DISTRICT EAST

Copy to:-

1. SHO, PS New Ashok Nagar
2. PA to DM (East)
3. Concerned owner/person of Property No. C-2/45E New Ashok Nagar

Handed over
to Smt Poojan (Rentee)



GOVERNMENT OF NCT DELHI
OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (MAYUR VIHAR),
L.M. BANDH MARG, SHASTRI NAGAR, DELHI - 110031.

No. F. SDM/MV/2024/

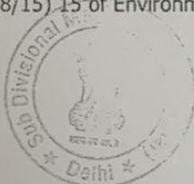
Dated: 16-12-24

SEALING MEMO

Whereas, illegal extraction of groundwater is a violation of section 5 of Environment (Protection) Act, 1986 read with Ministry of Home Affairs, Govt. of India's Notification S.O 667 (E) bearing F.No. U-1130/1/91-UTL dated 10/09/1992 and as per recent guidelines issued vide Environment Department GNCTD's letter No F.8 (348)EA/09/1443-14451 dated 30/03/2009.

And whereas, illegal extraction of groundwater through borewell is being carried out for commercial/construction purpose at Property No. C-2/45/B New Ashok Nagar Delhi-110096

The said borewell (Dyeing activity) at Property No. C-2/45/B New Ashok Nagar is therefore, hereby sealed with the direction to owner/manager/caretaker to appear before the undersigned 16-12-24 on 17-12-24 at 11:00 AM along with Demand Draft/Banker's Cheque of Rs. 100000/- in favour of DDO, East District, Revenue Department as penalty u/s (8/15) 15 of Environment Protection Act, 1986.



(SANJAY KUMAR AMBASTA)
SDM(MAYUR VIHAR)
DISTRICT EAST

Copy to:-

1. SHO, PS. New Ashok Nagar
2. PA to DM (East)
3. Concerned owner/person of Property No. Shri. Ajay Dubey

Wanted to see

Shri P. H. Dubey